

(d) whether any direction has been given to the State Governments for providing insurance cover to the health staff working under them, if so, the details thereof; and

(e) how many States have provided insurance cover to health staff, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) With an aim to provide a safety net to Health Workers fighting COVID-19 and working in the front-line, Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers Fighting COVID-19' was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of ₹ 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this.

On account of the unprecedented situation, private hospital staff/ retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries can also be drafted for COVID 19 related responsibilities. These cases are also covered under the scheme.

The scheme provides relief to the dependants of front-line health workers in case of loss of life due to COVID-19 or accidental death on account of COVID-19 related duty.

(d) 'Public Health & Hospitals' being a State subject, State Governments are free to provide insurance cover to the health workers under them.

(e) Data regarding provisioning of Health Insurance by the States to cover health staff is not maintained at the Central level.

#### **Draft digital health management policy**

253. SHRI BHASKAR RAO NEKKANTI:  
SHRI PARIMAL NATHWANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has released the draft Health Data Management Policy for public feedback;

- (b) if so, the details thereof;
- (c) whether this policy sets out the manner in which data privacy will be maintained once the National Digital Health Mission (NDHM) is implemented;
- (d) whether the NDHM aims to digitise health records and maintain registries for healthcare professionals and health facilities; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The draft Health Data Management Policy for the National Digital Health Mission was uploaded on the portal on 20th August 2020. It can be accessed at <https://ndhm.gov.in>.

This policy would be open for feedback and consultation till 21st September 2020,

(c) Yes. Data privacy is of utmost importance and priority to the government and the same has been a key area of focus in the said policy.

(d) and (e) The National Digital Health Blueprint which forms the foundation of the National Digital Health Mission has the following vision - "To create a National Digital Health Ecosystem that supports Universal Health Coverage in an efficient, accessible, inclusive, affordable, timely and safe manner, through provision of a wide range of data, information and infrastructure services, duly leveraging open, interoperable, standards-based digital systems, and ensuring the security, confidentiality and privacy of health-related personal information." The registries for healthcare professionals and health facilities are envisaged in NDHM.

Digitization of health records would be facilitated by creation of National Digital Health Ecosystem.

#### **Achievements made under NUHM**

254. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the achievement made by Government under National Urban Health Mission (NUHM);
- (b) whether Government has increased the scope of National Rural Health Mission to National Health Mission, if so, the details of the programme; and